

### THE ASSAM GAZETTE

# অসাধাৰণ EXTRAORDINARY প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 551 দিশপুৰ, মঙ্গলবাৰ, 15 ডিচেম্বৰ, 2020, 24 আঘোণ, 1942 (শক)
No. 551 Dispur, Tuesday, 15th December, 2020, 24th Agrahayana, 1942 (S. E.)

## GOVERNMENT OF ASSAM ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT:::LEGISLATIVE BRANCH

#### **NOTIFICATION**

The 15th December, 2020

No. LGL.132/2020/5.- The following Ordinance which was promulgated by the Governor on 18th November, 2020 is hereby published for general information.

ASSAM ORDINANCE NO. IX OF 2020
THE ASSAM OFFICIAL LANGUAGE (AMENDMENT) ORDINANCE, 2020

#### AN

#### **ORDINANCE**

further to amend the Assam Official Language Act, 1960.

Whereas, the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Assam Official Language Act, 1960, hereinafter referred to as the principal Act, in its application to the State of Assam;

Assam Act No.XXXIII of 1960

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate in the Seventy-first Year of the Republic of India, the following Ordinance, namely:-

Short title, extent and commencement

- (1) This Ordinance may be called the Assam Official Language (Amendment) Ordinance, 2020.
  - (2) It shall have the like extent as the principal Act.
  - (3) It shall come into force at once.

Substitution of section 5A 2. In the principal Act, in section 5A, for the existing provision, the following shall be substituted, namely: "5A. Without prejudice to the provisions contained in section 3, the Bodo Language in Devanagri Script shall be used as an Associate Official Language for all or any of the Official purposes of the State of Assam as are specified in the Schedule in the State of Assam".

PROF. JAGDISH MUKHI Governor of Assam.

S.M. BUZAR BARUAH.

Commissioner & Secretary to the Govt. of Assam Legislative Department, Dispur.